

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/150(CHE)/2023

NAME OF THE PETITIONER : M/s. Iliosdigital Pvt Ltd

NAME OF THE RESPONDENT(S) : M/s. Lookman Electroplast Industries Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Ms.Soorya for the Petitioner. Ld. Counsel Ms.Seetha Sridharan for the Respondent.

Both the Counsels submitted that a new settlement talk is going on and the matter is likely to be settled before the next date of hearing, last and final opportunity is given to both the parties.

List the petition for hearing on **21.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**